

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF JANUARY, 2022

INSTITUTION, DISPOSAL & PENDENCY OF MAIN CASES AS ON 31.01.2022				
Description of Cases	Total Pending at the beginning of the month	Total Institution during the month	Total Disposal during the month	Total Pending as on 31.01.2022
ORIGINAL SIDE				
01. CIVIL	19846	913	2066	18693
02. CRIMINAL	0	0	0	0
03. TOTAL	19846	913	2066	18693
APPELLATE SIDE (including Circuit Benches at Andaman & Nicobar Islands and Jalpaiguri)				
04. CIVIL	177713	2651	1805	178559
05. CRIMINAL	37350	1516	1149	37717
06. TOTAL	215063	4167	2954	216276
07. GRAND TOTAL	234909	5080	5020	234969